

Election Immediate/
By Fax/Camp Bag

ELECTION COMMISSION OF INDIA

Nirvachan Sadan, Ashoka Road, New Delhi-110001.

No. 56/7/2011/PPS-II

Dated: 4th April, 2014.

To

The Chief Electoral Officer,
Bihar,
Patna.

Sub:- Allotment of reserved symbols under Para 10 of the Election Symbols (Reservation & Allotment) Order, 1968. – **Indian Union Muslim League**- regarding.

Sir

I am directed to refer to the subject cited and to state that “**Indian Union Muslim League**” a recognized State party in the State of Kerala, having reserved symbol ‘**Ladder**’ in the said State, has requested the Commission for concession under Paragraph 10 of the Election Symbols (Reservation and Allotment) Order, 1968 for allotment of the said symbol ‘**Ladder**’ to the candidates being set up by the party at the Bye-election to the 2 Assembly Constituencies of **Bihar** namely **55- Kochadhaman** and **57- Baisi**.

The Commission has decided to extend the concession sought by the party under paragraph 10 of the Election Symbols (Reservation and Allotment) Order, 1968. Accordingly, the candidates set up by the “**Indian Union Muslim League**” at the Bye-election to the 2 Assembly Constituencies of **Bihar** namely **55- Kochadhaman** and **57- Baisi**, shall be allotted the symbol ‘**Ladder**’. The Returning Officers may be informed that the candidates set up by “**Indian Union Muslim League**” are eligible for

the allotment of the symbol '**Ladder**' under paragraph 10 of the Symbols Order, 1968 subject to strict fulfillment of each of the provisions of paragraph 13 thereof.

Yours faithfully,



(VARINDER KUMAR)
SECRETARY

1. Copy forwarded (**BY SPEED POST**) to the National President, **Indian Union Muslim League, Quaid-e-Millath Manzil, 36 Maraikayar Lebbai Street, Chennai-600001, Tamil Nadu**. He is informed that the party and the candidates must comply with each of the provisions of Para 13 of the Election Symbols (Reservation and Allotment) Order, 1968.

Copy to: - Pr. Secy. (RKS)/ East-I / Guard File.